

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

CP 86/93 in : Date of order 12.12.94
OA 243/92

Ram Gopal Sharma : Applicant

v/s

Shri P.V. Vaithuswaran : Respondents
and Another

Mr. S.Kumar : Brief holder for Mr. J.K. Kaushik
Counsel for the applicant.

~~Mr.~~ Manish Bhandari : Counsel for the respondents.

CORAM

Hon'ble Mr. Justice D.L. Mehta, Vice Chairman

Hon'ble Mr. O.P. Sharma, Member (Administrative)

PER HON'BLE MR. JUSTICE D.L. MEHTA, VICE CHAIRMAN

Heard the learned counsel for the parties. The counsel for the applicant is not in a position to make out a clear case whether promotion has been made by of restructuring or in ex-cadre post. The applicant may file fresh OA, if necessity so arises. The present Contempt Petition is dismissed and notices are discharged.

(O.P. SHARMA)
MEMBER(A)


(D.L. MEHTA)
VICE CHAIRMAN